NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

48. IA 1203/2022 In C.P. (IB)/29(MB)2022

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.06.2022

NAME OF THE PARTIES: **LICHFL Trustee Company Private Limited**
V/s
Sunita Pandurang Shinde

APPEARANCE :

FOR THE PETITIONER **:** Mr. Raksha Thakkar

FOR THE RESPONDENT **:** Absent

Section: 95 (1), 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). Due to paucity of time the matter could not be heard. List the matter on **13.07.2022** for hearing.

Sd/- **Sd/-**
SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**
10.06.2022
Sushil